

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/446(KB)2017  
IA(I.B.C)/1681(KB)2023, IA(I.B.C)/1542(KB)2023,  
IA(I.B.C)/838(KB)2024, IA(I.B.C)/1448(KB)2023,  
IA(I.B.C)/1763(KB)2019, IA(I.B.C)/154(KB)2022,  
IA(I.B.C)/180(KB)2022, IA(I.B.C)/866(KB)2022,  
IA(I.B.C)/864(KB)2022, IA(I.B.C)/1355(KB)2019,  
IA(I.B.C)/909(KB)2020, IA(I.B.C)/1392(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL &amp; POWER LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Pronoy Mohanty, Adv. ] For IDCO in IA(IBC)1392/KB/2024  
Ms. Kiran Sharma, Adv. ] For Liquidator  
Mr. Soorjya Ganguli, Adv.  
Mr. Kiran Sharma, Adv. ] For Liquidator  
Mr. Soorjya Ganguli, Adv.  
Mr. Joy Saha, Sr. Adv. ] For WBHIDCO in  
Mr. Rahul Auddy, Adv. IA(I.B.C)/1763(KB)2019  
Mr. Aditya Gooptu, Adv.

**ORDER**

1. Ld. Sr. Counsel/Ld. Counsels for the parties present.
2. **IA(I.B.C)/1763(KB)2019 and IA(I.B.C)/1392(KB)2024:**
  - a) At request by Ld. Sr. Counsel Mr. Joy Saha, these IAs stand adjourned till **22.07.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**